

to organisational and institutional mechanisms, and fiscal import and industrial policies, all of which have to be appropriate if scientific effort is to fructify most meaningfully and lead to self-reliance. Significant attention was also paid to areas requiring substantial thrust and support over the Plan period. These include: importance of the S&T sector in higher education as well as school education and support needed for it; new energy sources; ocean science and technology; new directions in agriculture; efforts to eradicate communicable diseases; coal utilization; materials research; importance of basic research in selected areas; new areas in life sciences opened up through recent advances in molecular and cell biology etc.

Provisions with International Atomic Energy Agency regarding safeguards for Nuclear Plants

1401. SHRI NARSINGH NARAIN PANDEY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of India had made provisions with the International Atomic Energy Agency on the 19th November, 1977 for adequate safeguards on two nuclear plants in Rajasthan;

(b) if so, what are the details in this regard;

(c) whether the safeguards on the nuclear material (plutonium) for the Tarapur Atomic Station will also be removed; and

(d) if so, what are the other avenues tapped so far?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) Yes, Sir; but the date of the Safeguards Agreement is November 17, 1977.

(b) The Safeguards Agreement of November 17, 1977 is a public document, copies of which are available in the Parliament Library.

(c) and (d). The safeguards provided for under the cooperation agreement of 1963 in regard to Tarapur Atomic Power Station will no longer operate once the agreement ceases to be in force for any reason including failure or default on the part of U.S.A. to comply with the terms of the agreement. In such an event, India would be free to tap alternative sources for the continued operation of the Tarapur Reactors. One of the alternatives would be to operate the Reactors on indigenously fabricated Mixed Oxide fuel.

Violent clashes between Harijans and Caste Hindus

1402. SHRI ROBIN KAKATI: Will the Minister of HOME AFFAIRS be pleased to state;

(a) what is the number of violent clashes between Harijans and caste Hindus which took place in each State during the year 1979 and during the current year upto June, 1980;

(b) what is the number of Harijans killed, burnt alive and seriously burnt in accidents in each State during the above period;

(c) what is the number of Harijan women and girls raped, molested and kidnapped in each State during the said period; and

(d) what is the number of cases in which houses belonging to Harijans were burnt and destroyed and also the number of Harijans who had to leave their villages due to attack or harassment by caste Hindus and others?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The requisite information is being collected from the State Governments and will be laid on the Table of the House.